

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**STARRED QUESTION NO. 173
TO BE ANSWERED ON 14.03.2022**

ESIC HOSPITALS

***173. DR. PRITAM GOPINATHRAO MUNDE:
SHRI CHANDRA SEKHAR SAHU:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether construction work of the Employees' State Insurance Corporation (ESIC) hospitals and availability of doctors and staff have been affected during COVID-19 pandemic period;**
- (b) if so, the details of the construction of ESIC hospitals delayed along with the cost of various such hospitals escalated due to delay, hospital-wise;**
- (c) whether ESIC has been conducting onsite preventive health check-ups of workers/labourers in 15 cities as part of the ongoing pilot project;**
- (d) if so, the details and the criteria fixed for identification of cities for the said pilot project;**
- (e) whether the Government proposes to extend ESIC facilities to MSME clusters as a unit; and**
- (f) if so, the details thereof?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)**

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 173 FOR 14.03.2022 BY DR. PRITAM GOPINATHRAO MUNDE AND SHRI CHANDRA SEKHAR SAHU REGARDING ESI HOSPITALS.

(a) & (b): The construction work of some ESI hospitals as well as availability of doctors and staff was affected during COVID 19 pandemic period. The list of ESI hospitals whose construction was delayed during Covid-19 is placed at Annexure. There has not been any formal demand for increase in cost of any of the construction project.

(c) & (d): ESIC has decided to conduct onsite preventive health check-ups of workers/ labourers at identified industrial clusters including Micro, Small and Medium Enterprises (MSME) in 15 identified cities, namely Faridabad (Haryana), Kolkata (West Bengal), Hyderabad (Telangana), Bihta (Bihar), Alwar (Rajasthan), Jaipur (Rajasthan), Bangalore (Karnataka), Chennai (Tamil Nadu), Ahmedabad (Gujarat), Varanasi (Uttar Pradesh), Indore (Madhya Pradesh), Kollam (Kerala), Pune (Maharashtra), Delhi and Guwahati (Assam) under the pilot programme based on availability of ESIC run hospitals in such clusters.

(e) & (f): The Employees State Insurance (ESI) Act, 1948 is applicable to all factories (excluding seasonal factories) employing ten or more persons and the establishments notified by the appropriate government under Section 1(5) of the Act, located in ESI notified areas. Employees earning wages up to Rs. 21,000/- per month (Rs.25,000/- per month for persons with disability) in such ESI covered factories/establishments are coverable under the ESI Act. All ESIC facilities are available to the ESI covered employees in the ESI registered factories/establishments including MSME units.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA
STARRED QUESTION NO. 173 FOR 14.03.2022 BY DR. PRITAM GOPINATHRAO
MUNDE AND SHRI CHANDRA SEKHAR SAHU REGARDING ESI HOSPITALS.**

The details of construction of ESI hospitals delayed during Covid-19

Sl. No.	Name of the Hospital	Location
1.	ESI Hospital	Adityapur, Jharkhand
2.	ESI Hospital	Phulwari Sharif, Bihar
3.	ESI Hospital	Bikaner, Rajasthan
4.	ESI Hospital	Kakinada, Andhra Pradesh
5.	ESI Hospital	Rajamahendravaram, Andhra Pradesh
6.	ESI Hospital	Raigarh, Chhattisgarh
7.	ESI Hospital	Bhilai, Chhattisgarh
8.	ESI Hospital	Shivamogga, Karnataka
9.	ESI Hospital	Siliguri, West Bengal
10.	ESI Hospital	Asansol, West Bengal
11.	ESI Hospital	Ranchi, Jharkhand
12.	ESI Hospital	Haldia, West Bengal
13.	ESI Hospital	Doddaballapura, Karnataka
